

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 04.12.2009
ANSWERED ON
DEMAND TO AMEND NAIS .

1692

SHRI M.V. MYSURA REDDEY

Will the Minister of COALCOALAGRICULTURE be pleased to state :-

- (a) whether it is a fact that it would be useful for farmers if National Agricultural Insurance Scheme covers before sowing or planting rather than the present method of coverage;
- (b) whether it is also a fact that the farming community and others have been demanding for
- (a) above; and
- (c) if so, the reasons for not accepting the above genuine demand?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

- (a):The losses caused to crops from sowing to harvesting only are covered under National Agricultural Insurance Scheme (NAIS). Coverage of pre-sowing or planting would be useful for farmers who are not able to sow/plant their crops due to deficit rainfall or adverse weather conditions though they had intension of doing so, and had incurred the expenditure.
- (b):Yes, Sir.
- (c):Keeping in view the suggestions of States/UTs and other stake-holders, a Joint Group was constituted by the Government, to study the improvements required in the existing crop insurance schemes. The Group has reviewed the scheme and made important recommendations including coverage of pre-sowing/planting period. Based on these recommendations a proposal on Modified NAIS has been prepared.